

(d) whether Government would take steps to convert the prisons into correction homes for inmates; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per latest information available with the National Crime Records Bureau, as on 31.12.2016, 4,33,003 inmates were lodged in various prisons of the country against the total capacity of 3,80,876 inmates.

(b) to (e) Prisons' is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. The administration and management of prisons is, therefore, the responsibility of respective State Governments. However, the Ministry of Home Affairs (MHA) has forwarded a Model Prison Manual 2016 to all States and UTs which contains best practices from across the country on prison reforms, minimum facilities for inmates, maintenance of prisoners and welfare of prisoners etc. The Model Prison Manual also contains measures to be taken with regard to Vocational training and skill development programmes, after-care and rehabilitation, education of prisoners etc. that are aimed at rehabilitation and reformation of prisoners. Further, MHA has also issued various advisories to States and UTs from time to time on various aspects of prison administration including improvement in condition of prisons, facilities to be made available to inmates etc. These advisories are available on MHA's website at *mha.gov.in*.

Naxal violence in the country

†2451. MS. SAROJ PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents involving the naxal violence reported throughout the country during the last three years, till date, the State-wise details thereof; and

(b) the number of such incidents that have taken place in the country and the number of naxalites arrested during the said period, the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Number of incidents of violence related to Left Wing Extremism and Left Wing Extremists arrested during the last three years and current year is given in the Statement.

† Original notice of the question was received in Hindi.

Statement*Incidents and LWEs arrested in last three years and current year upto 15.07.2018*

State	2015	2016	2017	2018 (upto 15.07.2018)
Incidents				
Andhra Pradesh	35	17	26	6
Bihar	110	129	99	33
Chhattisgarh	466	395	373	240
Jharkhand	310	323	251	113
M.P.	0	12	3	3
Maharashtra	55	73	69	46
Odisha	92	86	81	54
Telangana	11	7	5	8
Uttar Pradesh	0	0	0	0
West Bengal	0	0	0	0
Others	10	6	1	0
TOTAL	1089	1048	908	503
LWEs arrested				
Andhra Pradesh	42	43	74	16
Bihar	553	457	388	199
Chhattisgarh	512	779	796	571
Jharkhand	381	462	464	205
M.P.	9	4	10	13
Maharashtra	20	6	21	11
Odisha	60	43	56	23
Telangana	52	18	61	73
Uttar Pradesh	0	0	0	2
West Bengal	2	5	1	2
Others	37	23	17	2
TOTAL	1668	1840	1888	1117